

**EAST ZONE-II REGIONAL CONFERENCE  
ON  
ENHANCING EXCELLENCE OF THE JUDICIAL INSTITUTIONS:  
CHALLENGES & OPPORTUNITIES**

12<sup>th</sup> May, 2018

Venue: Assam Administrative Staff College, Hall No. 309, Khanapara, Guwahati

**INAUGURAL SESSION**

**ON THE DAIS:**

- 1) Hon'ble Mr. Justice Kurian Joseph, Judge, Supreme Court of India
- 2) Hon'ble Mrs. Justice (Retd.) Ruma Pal, Judge, Supreme Court of India
- 3) Hon'ble Mr. Justice Ajit Singh, Chief Justice, Gauhati High Court
- 4) Hon'ble Mr. Hrishikesh Roy, JAD & Judge-in-charge, Training, Gauhati High Court
- 5) Hon'ble Mr. Justice G. Raghuram (Retd.), Director, National Judicial Academy
- 6) Hon'ble Mr. Justice A.C. Upadhyay (Retd.), Director, Judicial Academy, Assam

9:00 A.M. – 9:30 A.M.	:	Tea/Coffee/Light refreshment
9:30 A.M. – 9:35 A.M.	:	Felicitation of dignitaries
9:35 A.M. – 9:40 A.M.	:	Address by: Justice G. Raghuram (Retd.), Director, National Judicial Academy
9:40 A.M. – 9:45 A.M.	:	Address by: Justice Hrishikesh Roy, JAD, Judge-in-charge, Training, Gauhati High Court
9:50 A.M. – 9:55 A.M.	:	Address by: Justice Ajit Singh, Chief Justice, Gauhati High Court
9:55 A.M. – 10:00 A.M.	:	Vote of thanks by: Justice A.C. Upadhyay (Retd.), Director, Judicial Academy, Assam

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12<sup>th</sup> & 13<sup>th</sup> May, 2018

Venue: Guwahati

PROGRAMME SCHEDULE (P-1100)

Programme Coordinators: Mr. Rajesh Suman and Ms. Shruti Jane Eusebius, Faculty National Judicial Academy

<p>DAY 1</p> <p>12<sup>th</sup> May, 2018</p> <p>Saturday</p>	<p>Introductory Session</p>	<p>T E A  B R E A K</p>	<p><u>SESSION 2</u> 12:00 PM – 1:30 PM</p> <p>High Court and District Judiciary: Building Synergies</p> <p><u>Speakers</u> Justice Dipankar Datta Justice Hrishikesh Roy Justice Joymalya Bagchi</p> <p><u>Chair</u> Justice Ruma Pal Justice Kurian Joseph</p>	<p>L U N C H  B R E A K</p>	<p><u>SESSION 3</u> 2:30 PM – 3:30 PM</p> <p>Elements of Judicial Behaviour: Ethics, Neutrality and Professionalism</p> <p><u>Speakers</u> Justice Sanjib Banerjee Justice Subhasis Talapatra Justice Manojit Bhuyan</p> <p><u>Chair</u> Justice Ruma Pal Justice Kurian Joseph</p>	<p>T E A  B R E A K</p>	<p><u>SESSION 4</u> 4:00 PM – 5:00 PM</p> <p>Social Context Judging as a Controlling Element in Statutory Interpretation and Exercise of Discretion</p> <p><u>Speakers</u> Justice Sanjib Banerjee Justice Subhasis Talapatra Justice Achintya Mallia Bujor Barua</p> <p><u>Chair</u> Justice Ruma Pal Justice Kurian Joseph</p>
	<p><u>SESSION 1</u> 10:00 AM – 11:30 AM</p> <p>Constitutional Vision of Justice</p> <p><u>Speakers</u> Justice Dipankar Datta Justice Joymalya Bagchi</p> <p><u>Chair</u> Justice Ruma Pal Justice Kurian Joseph</p>		<p><u>SESSION 5</u> 9:30 AM – 11:00 AM</p> <p>Access to Justice: Information and Communication Technology in Courts</p> <p><u>Speakers</u> Justice N. Kotiswar Singh Justice Sanjeev Sachdeva</p> <p><u>Chair</u> Justice S. Muralidhar</p>		<p><u>SESSION 6</u> 11:30 AM – 1:00 PM</p> <p>Access to Justice: Court and Case Management</p> <p><u>Speakers</u> Justice N. Kotiswar Singh Justice Sanjeev Sachdeva</p> <p><u>Chair</u> Justice S. Muralidhar</p>		<p>1:00 PM – 1:15 PM Valedictory Session</p>